

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No.346/2019  
in  
OA No.4415/2018**

This the 1<sup>st</sup> day of November, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)  
Hon'ble Mr.A.K.Bishnoi, Member (A)**

1. Charan Singh  
S/o Shri Mahi Ram  
Aged about 54 years  
R/o Village-Gonda  
Ambedkar Basti, H.No.432  
Shahdara, New Delhi-110 053.
2. Bharat Singh  
S/o Shri Bakhtawar Singh  
Aged about 52 years  
R/o H. No.-23, Phase-7  
Gali No.8, Shiv Vihar  
Karawal Nagar, Delhi-110 094.
3. Ajab Singh  
S/o Shri Phool Singh  
Aged about 53 years  
R/o H. No.1325, Type II  
GulabiBagh, Delhi-110 007.
4. Chandrapal  
S/o Shri Vir Pal  
Aged about years  
R/o Village GhoriBachera  
P.O. -G.B. Nagar, U.P.
5. Sunder Singh  
S/o Shri Jodha Ram  
Aged about 51 years  
R/o H.No.154, Gali No.-5  
JagatPur, Delhi – 110 084.
6. Mehtab Singh  
S/o Shri Ram Singh  
Aged about 54 years  
R/o D.5/62 Arjun  
Gali No.2, New Usgan  
Delhi – 110 053.

7. Suraj Pal  
S/o Shri Pat Ram  
Aged about 54 years  
R/o H.No.B-412/Brijbiharbad  
Gajiabad (U.P.).
8. Laljee Singh Yadav  
S/o Shri Bandhu  
Aged about 54 years  
R/o H.No.2/312, Gali No.-7  
Sonia Vihar, Delhi – 110 094.
9. Vedpal  
S/o Shri Kishan Lal  
Aged about 52 years  
R/o Village-Rithori, Pant Maiacha  
Distt.-Gautam Budh Nagar, U.P.
10. Budhsingh  
S/o Shri Mam Chand  
Aged about 55 years  
R/o H. No.4/2378-A, Gali No.-10  
Bihari Colony, Sahadra,  
Delhi-110 032.
11. Rajpal Singh  
S/o Shri Lila Singh  
Aged about 55 years  
R/o H.No.A-439, Gali No.-9  
Mandolo Bistar, Delhi – 110 093.
12. Kirpa Shankar  
S/o Shri Suraj Bali  
Aged about 54 years  
R/o Gali No.-10, Adarsh Colony  
Biharipura, Gaziabad, U.P.
13. Rakesh Kumar  
S/o Shri Lashmi Chand  
Aged about 53 years  
R/o H.No.D-320, VikashKunloa  
Gaziabad, UP.
14. Satyabir  
S/o Shri Kishan Pal  
Aged about 52 years  
R/o Village – Ghitora, Distt.-Baghpat  
U.P.
15. Jagesh Pal  
S/o Shri Sumarta Singh  
Aged about 55 years  
R/o-B-56, Gharoli Dairy Farm  
MayurVihar, Phase-3, New Delhi – 110 096.

16. Raj Kumar Yadav  
S/o Shri Bandhu Yadav  
Aged about 57 years  
R/o E-2/1409, E-Block, 5<sup>th</sup>Pusta  
Near Green Day Public School  
SoniyaVihar, Badarpur Khadar, North East Delhi.
17. Sombir Singh  
S/o Shri Rishal Singh  
Aged about 53 years  
R/o 914, Gamdi Road, Ghonda, Delhi-53.
18. Om Prakash  
S/o Shri Ratan Lal  
Aged about 54 years  
R/o H.No.178, Gali No.11, Vill. Wazirabad, Delhi-84.
19. Shri Jagdish  
S/o Shri Beg Raj  
Aged about 57 years  
R/o B-2/259, PanchWati Colony,  
Loni Border, Ghaziabad, UP.
20. Shri Sita Ram  
S/o Shri Banwari Lal  
Aged about 57 years  
R/o 1232, Gulabi Bagh, Delhi – 110 007.
21. Shri Mahinder  
S/o Shri Magtay Ram  
Aged about 54 years  
R/o Vill – Gandhi Kataya, Loni, Distt.-Ghaziabad.

... Petitioners

(By Advocate :Mr. Rajeev Kumar)

### **Versus**

1. Shri Anil Bajpai  
Lt. Governor  
Govt. of NCT of Delhi  
Delhi Secretariat  
New Delhi.
2. Anshu Prakash  
Chief Secretary  
Govt. of NCT of Delhi  
Delhi Secretariat  
New Delhi.

3. Shri Sanjeev Khirware  
 The Secretary  
 Department of Environment  
 Govt. of NCT of Delhi  
 Delhi Secretariat  
 New Delhi – 110 113. ...Respondents

(By Advocate :Mr. Ujjawal K Jha)

**ORDER (ORAL)**

**Mr. S.N. Terdal :**

Counsel for applicants submits that respondents vide order No. F.1(50)DCF(HQ)/OA-CAT/Laburer/Estt./2019/9245-48 dated 31.10.2019 has passed the order in compliance of Tribunal's order dated 04.12.2018. In view of the same, CP is closed and notices issued to the respondents are discharged.

**(A.K.Bishnoi)**  
**Member (A)**

'anjali'

**(S.N. Terdal)**  
**Member (J)**